

## **NOTICE**

With reference to Notice dated 29/07/2020, the Advocates/Litigants who do not have the means or access to video conferencing facilities may mention the matters on 17, 18, 20, 21st August 2020 through the unit installed in Court Rooms as follows:-

| Sitting   | Matters  | Court Room         |
|---|--|--------------------|
| Hon'ble Shri. Justice M. S. SONAK AND Hon'ble Smt. Justice M. S. JAWALKAR | Admission and final hearing of Civil and Criminal matters and applications therein pertaining to Division Bench. | Court Room No. I   |
| Hon'ble Shri. Justice DAMA SESHADRI NAIDU                                 | Admission and final hearing of Civil and Criminal matters and applications therein pertaining to Single Bench.   | Court Room No. III |

High Court of Bombay at Goa  
Panaji Goa

Date : 14/08/2020

By Order,

Sd/-  
Kiran A. Bagi  
Registrar (Judicial)